## IN THE SUPREME COURT OF INDIA INHERENT JURISDICTION

## REVIEW PETITION (CIVIL)NO.338 OF 2022

<u>IN</u>

<u>CIVIL APPEAL NO. 7545 C</u>	<u>0F 2021</u>
KARNATAKA INDUSTRIAL CORPORATION	Petitioner
Versus SRI LANKAPPA AND ORS.	Respondents
<u>ORDER</u>	
Application seeking oral hearing is rejected After considering rival submissions, the additional submissions and submissions.	
We have gone through the grounds raised which in our view, do not make out any err interference.	• •
This Review Petition is, therefore, dismiss	sed.
	J [Uday Umesh Lalit
	J [S. Rayindra Bhat

New Delhi; 29<sup>th</sup> March, 2022.